

stores and equipments hitherto being imported;

- (ii) utilisation of surplus capacity wherever available for manufacture of equipments for the civil sector of items now being imported;
- (iii) ways and means of reducing foreign exchange expenditure as far as possible and also earning foreign exchange by exporting equipments manufactured in the Defence industries.

The recommendations of the Conference have been submitted to Government and they are under active consideration.

Agreements for Foreign Collaboration

2587. Shri Basumatari: Will the Minister of Defence be pleased to state:

- (a) what agreements for collaboration have been concluded by his Ministry during the year 1961-62;
- (b) names of the foreign firms which will be in collaboration; and
- (c) how many are already in operation?

The Minister of Defence (Shri Krishna Menon): (a) Certain Collaboration agreements were concluded during the period 1961-62 for the manufacture in the Defence Production Organisation of electronic equipment, explosives, ammunition, Jeeps and Tanks.

(b) It is not in the public interest to provide this information.

(c) All the agreements are in operation.

उत्तर प्रदेश में कच्चे लोहे के निक्षेप

२५८८ { श्री प्रकाश बीर शास्त्री :
श्री ब० बि० मेहरोत्रा :

क्या खान और ईंधन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश के चमोली जिले में बड़े पैमाने पर कच्चे लोहे के निक्षेप पाये गये हैं ;

(ख) यदि हां, तो क्या इस सम्बन्ध में और खोज की गई है ; और

(ग) इस खोज के फलस्वरूप सरकार किस निष्कर्ष पर पहुंची है

खान और ईंधन मन्त्रालय में उप-मन्त्री (श्री हजरतबीस) : (क) जी नहीं ।

(ख) और (ग) प्रश्न ही नहीं उठता ।

B.A. First Year Students of Delhi

2589. Shrimati Sarojini Mahishi: Will the Minister of Education be pleased to state:

(a) whether it is a fact that a number of B.A. 1st year students of the constituent colleges of Delhi University have been detained not because of poor performance at the examination but because of shortage of attendance;

(b) if so, the number of students who have been so detained during the year 1961-62;

(c) if the students were ineligible for promotion on account of shortage of attendance, why they were permitted to appear at the examination at all;

(d) what is the point in detaining students who were otherwise qualified in the First year when the shortage of attendance could be made up in the Second year especially in view of the integrated three-year B.A. Course; and

(e) whether a similar rule exists in any other university?

The Minister of Education (Dr. K. L. Shrimali): (a) to (e). Information is being collected and will be laid on the Table of the Sabha in due course.